

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

48.

CP/27(MB)2023

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES:

Sambhav Chowdhary

Vs

Tesla Labs Private Limited

SECTION: 241-242 OF THE COMPANIES ACT, 2013

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Nausher Kohli, Ld. Counsel for the Petitioner present. Mr. Atit Soni, Ld. Counsel for the Respondent present.
2. List this matter for hearing on **18.04.2023**.

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)